

these companies—enough time between the time of introduction of the Act and the time of notice required under the Companies Act.

SHRI M. C. SHAH: There has been more than enough time for the companies to make those changes.

SHRI LALCHAND HIRACHAND DOSHI: Have Government taken into consideration that these resolutions have to be passed under the new Act and if they are not passed under the new Act, the various directors will cease to be directors?

SHRI M. C. SHAH: They have taken note of all these things.

SHRI LALCHAND HIRACHAND DOSHI: Is it the Government's view that the resolutions passed under the old Act will save the directors from ceasing to be directors under the new Act?

SHRI M. C. SHAH: The Government's view is as contained in the new Act.

SHRI LALCHAND HIRACHAND DOSHI: I am afraid the Government is not giving a correct reply because it is a very important question and unless proper information.....

MR. CHAIRMAN: Government is giving a correct reply but not a reply satisfactory to you!

SHRI M. C. SHAH: I have given a satisfactory reply. All these people know about these things.

SHRI SHRIYANS PRASAD JAIN: May I know when the Government is likely to put up the bye-laws under the Companies Act?

SHRI M. C. SHAH: Rules have to be placed on the Table of both the Houses. Rules have been already published and were out of the press on the 28th February 1956 and now we will soon place them on the Table of both the Houses.

SHRI SHRIYANS PRASAD JAIN: It is very necessary to put them up as early as possible so that the companies may regulate their own actions.

SHRI M. C. SHAH: I have said that they have been already published on the 28th February 1956. It is some 6 to 7 days since they have been published and they are to come into effect from the 1st April 1956 simultaneously with the implementation of the Act and the hon. Member can just look to that gazette number and then he will find that they are there.

DR. RAGHUBIR SINH: Is it not necessary that they should have been placed on the Table of the House soon after they were published?

SHRI M. C. SHAH: As early as possible; and, therefore, we propose in the course of 3 or 4 or 5 days to place them on the Table of the Houses.

DR. RAGHUBIR SINH: Could it not have been placed on the Table on an earlier date, as soon as it was published?

MR. CHAIRMAN: They were published on the 28th February.

DR. RAGHUBIR SINH: And they could have been placed on the Table even on the 28th February.

DR. R. P. DUBE: Does it take seven days after publication for a thing to be placed on the Table?

MR. CHAIRMAN: Next question.

IRON ORE DEPOSITS IN KULU

***236. LT.-COL. J. S. MANN:** Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether any geological survey has recently been conducted in Parbati Valley in Kulu Sub-Division; and

(b) if so, what mineral potentialities were discovered as a result of such survey?

THE MINISTER FOR INDUSTRIES (SHRI N. KANUNGO): (a) and (b). A statement giving the required information is laid on the Table of the House.

STATEMENT

Mineral Survey in Kulu

A mineral survey in Vazeeri Rupi, Kulu Sub-Division, Kangra District, East Punjab was carried out by the Geological Survey of India in 1949. This survey included a preliminary survey of the Parbati valley.

Examination of several localities where minerals of copper, silver and lead were reported previously did not reveal any indications of these minerals. Small specks of galena were noticed along (i) Khaanor Khud near Jari, and (ii) Shangshan. The ancient mine at Uchich situated in a cliff section in the deep gorge of the river of Parbati shows ore in a verticle zone consisting mostly of pyrites and some galena. Chemical analysis of samples show only a small quantity of silver.

GEOLOGICAL SPECIMENS IN THE INDIAN MUSEUM

*237. MOULANA M. FARUQI: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state the reasons for the fall in the number of new specimens of rocks and minerals added to the Geological Survey of India Museum during 1955?

THE MINISTER FOR INDUSTRIES (SHRI N. KANUNGO): A statement is laid on the Table of the House giving information regarding the number of specimens of rocks and minerals added to the Museum in 1954 and 1955. It will be observed that there is no fall in the number during 1955.

STATEMENT

Number of specimens of Rocks and Minerals added to the Indian Museum

	1954	1955
Rocks	2,640	3,024
Minerals	25	46
TOTAL	2,665	3,070

NOTE:—There was thus no fall in the number of new specimens of rocks and minerals added to the Museum during 1955.

SHRI M. VALIULLA: May I know whether these specimens of rocks and stones now added are all new ones and they were not found before?

SHRI N. KANUNGO: They are not entirely new, but they have got new compositions. As a matter of fact, it has not been possible to exhibit all the specimens in the possession of the Geological Survey, because there is no room in the Museum.

DR. RAGHUBIR SINH: What steps are being taken to procure more room?

SHRI N. KANUNGO: Finance should be available to build more accommodation.

*238. [The questioner (Prof. N. R. Malkani) was absent. For answer, vide cols. 1688-89 infra.]

*239 and *240. [The questioner (Shri H. C. Mathur) was absent. For answers, vide cols. 1689-90 infra.]

PROJECTS ASSISTED BY UNESCO

*241. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) what progress has so far been made in each of the projects for which assistance is being given by the UNESCO; and

(b) whether Government have set up any machinery to assess the value of the work done so far?